

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 249 of 1996

Tuesday this the 27th day of February, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R.D.Gangwar,
Junior Telecom Officer,
Sub Regional Repair Centre,
Varkey's Bakery Supermarket Building,
Panampilly Nagar, Ernakulam
residing at K-428, Mahipalpur Extn.
Street No.10, New Delhi. Applicant

(By Advocate Mr. R. Sreeraj)

Vs.

Telecom

1. Director (Maintenance), Northern/Region,
Kidwai Bhavan, New Delhi.

2. Chief General Manager, Telecom,
Northern Telecom Region,
Kidwai Bhavan, New Delhi.

3. Superintendent, Central Bureau of
Investigation, Anti Corruption
Branch, New Delhi.

4. Member (P), Telecom Service Board,
Samachar Bhavan, New Delhi.

5. Union of India represented by
Secretary to Government,
Ministry of Communication,
New Delhi. Respondents

The application having been heard on 27th February, 1996
the Tribunal on the same day delivered the following

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant was transferred from Delhi to
Ernakulam, because of the pendency of an investigation
against him. Applicant submits that the transfer itself

was not justified as his name did not figure in the First Information Report. At any rate, the investigation has not made any lee-way and there is no justification for retaining him at Ernakulam, while retaining the named accused in the First Information Report at Delhi, states applicant.

2. We do not think that we should issue any directions. Admittedly the transfer was on account of the investigation. Now that much time has elapsed, it is for the competent authority to consider whether applicant should be made to work at a far away place or whether he should be transferred back to Delhi or a nearby place. They will do so with reference to A6 representation within two months from today.

3. Original Application is disposed of with the aforesaid direction. No costs.

Dated 27th February, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

*ks272/-

LIST OF ANNEXURE

1. Annexure A6:- True copy of the representation dated 10.7.1995 submitted by applicant to the 4th respondent.